

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 590 of 2020

In the matter of:

Bank of India & Ors.

....Appellants

Vs.

Ferro Alloys Corporation Ltd.

Through Bhuban Madan

...Respondent

Present

For Appellants: Mr. Sudhir Bisla & Mr. Rahul Adlakha, Advocates.

**For Respondent: Mr. Malak Bhatt (Caveator).
Ms. Priya Singh, Advocate for R-1.
Mr. Abhinav Vasisht, Advocate.**

ORDER
(Virtual Mode)

31.08.2020: Heard the Learned Counsel for Respondents. He undertakes to file the 'Reply' by tomorrow.

Prayer allowed.

Rejoinder, if any, may be filed within one week thereafter.

Let the matter be fixed **'For Admission (after notice)'** on **24th September, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)

Siim/nn